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THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-06/ 245 /2024 /A

From :- Shri Utpal Rajkhowa,
Registrar (Vigilance),
Gauhati High Court,
Guwahati

To,
The District & Sessions Judge,
Goalpara

Dated Guwahati, the 6th February, 2024

Sub:- **Permission to avail Home Travel Concession (HTC)**
Ref:- Letter No. DJG/2024/431-433, dated 22.01.2024

Sir,

With reference to the above, I am directed to inform you that Shri Mrinal Newpane, Chief Judicial Magistrate, Goalpara has been allowed to avail HTC for the block period of 2022-2023 (by way of carry forward), to travel his hometown at Botia Roka no.-1, P.S.- Sotea, District- Biswanath from Goalpara and return, w.e.f. the evening of 12.01.2024 to the evening of 16.01.2024, by the shortest possible route, as per existing Rule.

Shri Newpane may be informed accordingly.

Thanking you.

Yours faithfully,

Self

REGISTRAR (VIGILANCE)

Copy to:-NO. HC.VII-06/246-249 /2024/A dated 6th February, 2024

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Shri Mrinal Newpane, Chief Judicial Magistrate, Goalpara, for information with reference to his letter dated 19.01.2024.
3. The Joint Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
4. ✓ The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.

2/02/24
REGISTRAR (VIGILANCE)

02.02.2024